

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 255 OF 2015 &  
IA NO. 405 OF 2015**

**Dated: 22<sup>nd</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Bangalore Electricity Supply Co. Ltd. ....Appellant (s)  
Versus  
Karnataka Electricity Regulatory Commission & Anr. ....Respondent (s)**

Counsel for the Appellant(s) : Mr. V.S. Raghavan  
Mr. Mohit Chadha  
Ms. Pankhuri Bhardwaj  
Ms. Trisha Ray Chaudhuri

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1  
  
Mr. Sitesh Mukherjee  
Mr. Jafar Alam  
Mr. Deep Rao for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for  
hearing on **04.05.2016**.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/mk